

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 87 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors.

...Appellants

Versus

T. P. Anilkumar & Ors.

...Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Angad Varma, Mr. K S Ravichandran and Mr. Prashant Kumar, Advocates.

**For Respondents: Mr. PH Arvindh Pandian, Sr. Counsel with Mr. G.V. Anand Bhushan, Mr. Arvindh Krishnan Ravi and Ms. Misha, Advocates.
Mr. Abhishek K. Jain, Advocate for R-2.**

ORDER
(Through Virtual Mode)

14.10.2020: Due to paucity of time, the matter could not be taken up for hearing today. Post the appeal 'for hearing' on **10th November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc